

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4391**

TO BE ANSWERED ON THE 08TH JANUARY, 2019 / PAUSHA 18, 1940 (SAKA)

MODEL POLICE BILL

4391. SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to table the Model Police Bill, 2015 in the Parliament;

(b) if so, whether the Government intends to hold a process of pre-legislative public consultation on the Bill before it is tabled; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No, Madam.

(b) & (c): Does not arise.

The Government has reviewed the Model Police Act, 2006 and accordingly, a draft Model Police Bill, 2015 has been prepared and placed on the website of BPR&D. Further, as "Police" is a State subject, falling in List II of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments to formulate new Police Act or amend their existing Act on the lines of draft Model Police Bill prepared by the Central Government.
